NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CA(CAA)No.03/BB /2018	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. M/s Fortinet Innovation Centre India Pvt Ltd
	-	Admission	230-232	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI.P. FOHN

SPJ (egal Advocate Lu plita

ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Counsel has filed synopsis. List it for consideration on 15.02.2018.

Member (T)

Member (J)